

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SCivil Appeal No. 7295/2012

STATE OF HARYANA . &amp; ORS.

Appellant(s)

VERSUS

VIKLANG SANGH HARYANA

Respondent(s)

WITH

CONMT.PET.(C) No. 700/2017 In W.P.(C) No. 521/2008

SLP(C) No. 17530/2015 (IV-B)

(COMPLETE)

C.A. No. 3255/2016 (XII-A)

C.A. No. 11895/2014 (XIV)

(FOR [FOR TAG THE INSTANT C.A. WITH C.A. NO. 1567/2017] ON IA 3/2017)

W.P.(C) No. 521/2008 (X)

( FOR ON IA 5/2017)

Date : 20-09-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s) Ms. Sriparna Chatterjee, Adv.  
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Mr. Rameshwar Prasad Goyal, AOR

Mr. Sanjay Kumar Visen, AOR

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For Respondent(s) Mr. Sharan Thakur, Adv.  
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Ms. Mridula Ray Bharadwaj, AOR

Mr. Syed Abdul Haseeb, AOR

Mr. Ajit Kumar Sinha, Sr.Adv.  
Ms. V. Mohana, Sr.Av.  
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Ms. Sunita Gautam, Adv.  
Mr. Surendra Kumar Gupta, Adv.  
Mr. G.S. Makkar, Adv,  
M. Rukmini Bobde, Adv.  
Mr. Mukesh Kumar Maroria, AOR

Mr. Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List these matters after the pronouncement of judgment  
by larger Bench in civil appeal arising out of SLP(C)  
No.24994/2016.

(USHA RANI BHARDWAJ)  
AR CUM PS

(TAPAN KUMAR CHAKRABORTY)  
BRANCH OFFICER